

THE MINISTER OF SHIPPING (SHRI NITIN JAIRAM GADKARI): (a) Yes, Sir. PPP Projects are implemented in port sector since 1996. In order to facilitate investment in port projects, Government has taken the following steps:

1. 100% FDI under the automatic route is available for port development projects.
2. Bidding documents like RFQ, RFP and Concession Agreement have been standardized.
3. Port sector has been granted infrastructure status.

The details of the PPP Projects awarded in Major Ports since 2006 is as follows:—

Year	Number of Projects	Investment (₹ in crores)	Capacity Added (MTPA)
2006-07	6	3938.54	74.20
2007-08	1	1460.00	9.60
2008-09	1	230.00	3.00
2009-10	13	4120.39	75.24
2010-11	9	3556.65	51.96
2011-12	2	1035.74	19.32
2012-13	13	2274.77	43.18
2013-14	13	13208.83	137.65
2014-15	10	9376.43	95.11

(b) No, Sir. The broad contours of the port projects are formulated by the Major Port Authorities within which the selected PPP operator implements and operates the Project.

(c) and (d) Do not arise.

#### **Ban on Old Vehicles in Delhi and NCR**

\*156. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :—

(a) whether Government has decided to ban diesel vehicles older than 10 years and all petrol vehicles older than 15 years and they would be taken off the capital's roads to curb the air pollution in Delhi and the National Capital Region (NCR), if so, the details thereof;

(b) whether Government is considering any scheme to provide incentives for the owners of old vehicles to purchase new and more fuel-efficient vehicles; and

(c) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The National Green Tribunal (NGT) *vide* its order dated 26-11-2014 has banned all vehicles that are more than 15 years of age to ply in NCT of Delhi and *vide* its order dated 07-04-2015 banned all diesel vehicles that are more than 10 years of age to ply in NCT of Delhi. In compliance of the Hon'ble NGT orders, plying of 15 years old petrol driven vehicles and 10 years old diesel driven vehicles have been banned by the Delhi Government. Ministry of Road Transport and Highways has filed an application in the NGT for stay of operation of the orders dated 26.11.2014 and 07.04.2015 and give reasonable time of 6 months for suggesting measures for addressing pollution concerns. NGT has asked Ministry of Road Transport and Highways, Ministry of Environment and Forests, Ministry of Urban Development, Ministry of Petroleum and Natural Gas, NCT of Delhi to submit within two weeks views on various states aspects.

(b) and (c) No Sir, There is no such proposal to provide incentives for the owners of old vehicles to purchase new vehicles.

#### **Amendment in Land Acquisition Act for housing**

\* 157. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether the Land Acquisition Act would be suitably amended to provide for temporary acquisition for facilitating *in situ* redevelopment of housing, benefiting the person from whom the land is acquired?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): No Sir. There is no such proposal.

#### **Auction of coal**

\*158. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state :

(a) the response of the big industry towards coal auctions undertaken by Government;

(b) whether Government has seen the reports that aggressive bidding has left some big companies out of the race;

(c) if so, the steps planned to check cartelization; and